

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.19 of 2014, IA No.34 of 2014 & IA No.58 of 2014 in
Appeal No.14 of 2014**

Dated: 22nd August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet, Adv
Ms. Sanya Talwal, Adv for BPCL

Counsel for the Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.,
Ms. Iti Aggarwal for R-2,
Mr. Udit Seth Adv, for GAIL
Mr. Gopal Jain, Sr. Adv.
Mr. Piyush Joshi,
Ms. Sumiti Yadava for SGL
Mr. Anshuman Singh, Adv
Mr. Prashant Bezboruah and
Ms. Sonali Malhotra for PNGRB

Order

As requested by the Learned Counsel for the Respondent, post the matter
on **26.08.2014 at 2.30.p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)
pr/vg**

**(Justice M. Karpaga Vinayagam)
Chairperson**